

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/70/2021
NAME OF THE COMPANY	M.S.Laxman Rao & VBC Industries Ltd
NAME OF THE PETITIONER(S)	IFCI Ltd
NAME OF THE RESPONDENT(S)	M.S.Laxman Rao & VBC Industries Ltd
UNDER SECTION	95 of IBC

ORDER

Both the Counsel present and submit that there is a stay granted by the Hon’ble Supreme Court. Hence, post on 07.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)